

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/\_\_\_\_\_/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bijay Lashmi Boruah,  
Principal Judge, Family Court  
Dhubri.

Dated Guwahati, the July, 2021.

Sub:- Extension of Commuted leave.

Ref:- Your letter No FC.XII-3/2018/390/E Dated 26.07.2021

Madam,

With reference to the above, I am directed to inform you that you have been granted extension of commuted leave for a period of eight days w.e.f. 24.07.2021 to 31.07.2021 along with station leave permission from the morning of 26.07.2021 till the morning of 02.08.2021 (sufficing 01.08.2021), subject to submission of your **latest Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati.**

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-64/2000(Pt.)/ 3092 /A, dated  
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A copy of standard form of application for leave of the officer is sent herewith.

2.  The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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